

Sex workers active around Gol Dak Khana, New Delhi

†1024. SHRI BASHISTHA NARAIN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware of the fact that sex workers are active around the Gol Dak Khana (Head Post Office) New Delhi and particularly around Baba Kharak Singh Marg and that these sex workers are indulging in unlawful and illegal activities; there;

(b) whether Delhi Police would take stern and effective measures in order to put a check on such criminal activities, and if so, by when; and

(c) in what manner it would be ensured that such activities do not get repeated there in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) No such specific complaint has been reported to Delhi Police during the years, 2010, 2011, 2012 and 2013 (Up to 15.07.2013). The following steps are taken by the Delhi Police to check such cases:

- (i) Criminal intelligence is developed and worked upon on a sustained basis to keep such activities under check.
- (ii) Strict watch is maintained over Hotel/Guest house, Railway Stations and other places.
- (iii) Eyes and Ears scheme has been introduced in order to collect information from general public on crime and criminal activities including prostitution etc.
- (iv) Periodic inter-state and inter-agency liaison meetings are held by the Delhi Police to strengthen the vigil on this Front and curb such illegal activities.
- (v) Whenever any such incident is reported or detected, strict legal action is initiated under appropriate sections of law.

Supreme Court order on banning caste based rallies

†1025. SHRI RAM VILAS PASWAN: Will the Minister of HOME AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.